

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

27

C.P. No. 751/(MAH)/2017

CORAM:

Present:

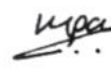
SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. Federal Mogul Anand Sealings India Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|-----------------------|---|
| 27 | Federal Mogul - Anand Sealings India Ltd. | CS Hemakshi Patel. |  |

ORDER

CP 751/441/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 23.2.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)